

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-128/2007/3008/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Paban Chandra Kalita,
District & Sessions Judge,
Dhubri.

Dated Guwahati the ^{05th} April, 2023.

Sub: **Station leave permission.**

Ref:- Your letter No. DJ.XII-2/2023/1864/E dtd. 03.04.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, alongwith official vehicle, at own cost, from the morning of 06.04.2023 till the morning of 10.04.2023**, as prayed for. The next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-128/2007/3009/A, dated 05/04/23,

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court, Guwahati.

[Signature]
JT. REGISTRAR (VIGILANCE)